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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.1630/93

Date of Order: 31.12.93

BETWEEN :

P.V.S.Varma

.. Applicant

AND

- 1. The Asst.Engineer (Groups),
O/o D.E. Telecom,
Anakapalli.
- 2. The Sub-Divisional Officer,
Telecom, Anakapalli.
- 3. The Sub-Divisional Officer,
Phones-II, Visakhapatnam.
- 4. The Divisional Engineer, Telecom,
(M+CS) Anakapalli.
- 5. The Telecom Dist. Manager,
Visakhapatnam. .. Respondents.

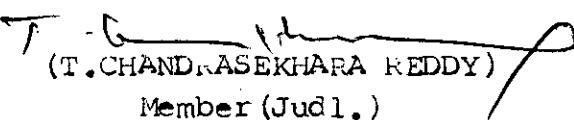
Counsel for the Applicant

.. Mr.C.Suryanarayana

HON'BLE SHRI A.B.GORTHI : MEMBER (ADMN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY : MEMBER (JUDL.)
Order As per Hon'ble Shri A.B.Gorthi, Member

The facts of the case and the issues raised herein are identical to those in O.A.1629/93, except for a minor details with regard to the days of work claimed by the applicant. Accordingly this application is also disposed of at the admission stage itself after hearing learned counsel for both the parties with the same directions as are given in OA.1629/93.

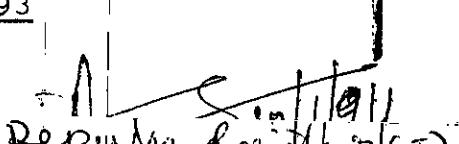

(T.CHANDRASEKHARA REDDY)
Member (Judl.)


(A.B.GORTHI)
Member (Admn.)

Dated: 31st December, 1993

(Dictated in Open Court)

sd


Deputy Registrar (J)

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE-CHAIRMAN

THE HON'BLE MR.A.B.GORTHI : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY

THE HON'BLE MR.R.RANGARAJAN : MEMBER(A)

Dated: 31-12-1993

M.A/R.A/C.A.No.

O.A.No.

in

1630 | 93

T.A.No.

(W.P.)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn.

Rejected/Ordered.

No order as to costs.

8.10.94

